IN THE MINISTRY OF WATER RESOURCES (SHRIP. K. THUNGON):

(a) and (b) Yes, Sir. The details are as under:

(Rs. in crores)

Beneficiary State		Share due	Share	Balance	Disputed	Undispute
		up-to	received	due upto	share	d share due
		12/93	upto 12/93	12/93		upto 12/93
Madhya Pradesh		506.30	289.51	216.79	43.06	173.73
Maharashtra .		239.83.	194.14	45.69	20.40	25.29
Rajasthan		123.34	5.50	117.84	8.81	109.03
			1	_		
Τ	Total:	869.47	489.15	380.32	72.27	308.05

- (c) Yes, Sir.
- (d) The reasons for the inordinate delay in recovering dues from the States are lack of adequate badgetary resources in the resepective State Plans and linking of the dues in respect of Sardar Sarovar Project with outstanding claims relating to other projects.
- (e) The issues regarding payment of share costs on Sardar Sarovar Project to the Government of Gujarat by other party States has been discussed in the meetings of Narmada Control Authority and Sardar Sarovar Construction Advisory Committee and the States have been appraised of the need for immediate settlement of outstanding dues to the Government of Gujarat. The issue was also considered by the Review Committee for Narmada Control Authority where the States with dues agreed to decide the issue through bilateral meetings with Gujarat. The States were also requested to finalise the requirement of funds for the remaining period of 8th Plan to suit the construction programme of the project for 1994-95 in the first instance.

Release of Water from Farakka Barrage and Ganges for West Bengal

1754. SHRI ASHOK MITRA: Will the Minister of WATER RESOURCES be pleased to state:

(a) the average quantity of water released for West Bengal from the Farakka Barrage each year since 1972-73 during the dry and the wet seasons:

- (b) the average quantity of water drawn from the Ganga each year over the same period by the Upper riparian States for purposes of irrigation and power generation; and
- (c) whether in view of the rising siltage affecting the port of Calcutta and increasing dearth of irrigation water in the lower West Bengal districts, institutional arrangements are being considered to determine a fair allocation of water among the Gang-etic States?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P. K. THUNGON): (a) and (b) After commissioning of the Farakka Barrage in 1975, the quantity of water released annually to West Bengal on average are 9.47 million acre feet and 11.93 million acre feet during the dry and wet seasons respectively. The withdrawals by upper riparian Ganga states are 22.68 million acre feet and 279.42 million acre feet for the same periods.

(c) There is no such proposal.

Construction of SYL Canal in Punjab

1755. SHRI S. S. SURJEWALA: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Central Government has directed the Punjab Government to start the construction of SYL Canal in Its territory;

(b) whether the Prime Minister had convened a Joint Meeting between Punjab and Haryana Chief Ministers to expedite the construction of SYL Canal in Punjab;

Written Answers

- (c) if so, what decision was taken in the meeting; and
- (d) by what time the SYL Canal is going to be completed in Punjab territory?

THE MINISTER. OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P. ::. THUNGON; : (a) Government of Punjab has been advised to arrange to complete the balance works of 'SYL canal in Punjab.

- (b) No, Sir.
- (c) Does not arise.
- (d) The time schedule for completing the project will depend upon the nature and capacity of the agency/agencies to be engaged by the Government of Punjab.

Stoppage of Wark on the main Dam of Narmada

1756. SHRI SHIV PRATAP MISHRA: Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether it is a fact that the Narmada Control Authority has recommended that the work on the main dam be halted; and
- (b) if so, the details thereof and the reasons therefor '?

THE MINISTER OF STATE IN THE MINISTRY OR URBAN DEVELOPMENT AND THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P. K. THUNGON): (a) and (b) Keeping in view the safety of the dam, the Narmada Control Authority in its 48th meeting held on 31-12-1993, inter-alia> decided that until a decsion on plugging of sluices at EL+18 metres was taken, the spill way dam portion beyond the schedule upto 31-12-1993 approved by the Sardar Sarovar Construction Advisory Committee should not be raised fur" ther,

Irrigation Proposals from Tamil Nadu

to Questions

1757. SHRI S. AUSTIN: Will the Minister of WATER RESOURCES be pleased to state:

- (a) the details of irrigation proposals received by the Central Government from Government of Tamil Nadu for clearance during 1992 and 1993; and
- (b) the details of the proposals which were rejected returned to State Government?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P. K. THUNGON): (a) No new major or medium irrigation project of Tamil Nadu has been received in the Central Water Commission during 1992 and 1993 for clearance. However proposals for extending supplies from Periyar-Vaigai System to Thirupathu Big Tank and 13 other tanks and Marvam-angaktm Big Tank and 40 other tanks es-(inuted to cost Rs. 3.20 crores and Rs. 5.70 crores respectively received in the Central Water Commission in 12/92 have been accepted for inclusion in World Bank assisted Periyar-Viagai Irrigation-11 Project (Cr. 146S-IN/SF-16).

(b) Does not arise.

Subsidy Scheme for Lift Irrigation

1758. SHRI S. AUSTIN: Will Minister of WATER RESOURCES be pleased to state:

- (a) whether Government have revised the scheme of providing subsidy for Lift irrigation installed by farmers;
 - (b) if so, what are the details thereof;
- (c) the total average of land to be covered under 'Lift' Irrigation', State-wise; and
- (d) the funds allocated for 1993-94 and the remaining period of the Eighth Five Year Plan : State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND THE MINISTER OF STATE